

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 116 of 2018**

**Dated : 16<sup>th</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>Steel Authority of India Limited</b>	<b>....</b>	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Western Regional Load Dispatch Centre &amp; Anr.</b>	<b>....</b>	<b>Respondent(s)</b>

Counsel for the Appellant (s) : Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Ms. Anushree Bardhan  
Mr. Shubham Arya  
Mr. Arvind Kumar Dubey

Counsel for the Respondent : Mr. Sumit Srivastava for R-1

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **27.01.2020**.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/mkj*